

[Shri Bijoy Krishna Handique]

Ministry and I do agree that some members also left our party. And the Ministry fell. Then the recent Congress Ministry headed by Mr. Gogoi was formed. It fell recently. It was said here that the opposition alliance claiming 63 members was ignored. Madam, the honourable Member, Mr. Bipinpal Das, made it very clear that they did not have that figure. What happened actually? At the time of the formation of the Ministry, when Mr. Gogoi furnished a list of 63 members, they also said that they had a list of equal number. How could it be possible. It is simple arithmetic, nay, it is an impossible arithmetic. 63 members signed, as it was called, a memorandum....

THE VICE-CHAIRMAN [DR. (SHRIMATI) NAJMA HEPTULLA]: Mr. Handique, I have to interrupt you now. We have on the agenda an item for 6 o'clock, that is, a statement to be made by the Minister of State for Home Affairs, Shri Laskar. So, he will make the statement now and then the discussion will continue. You can speak after the Minister makes the statement. Yes, Mr. Laskar.

#### STATEMENT BY MINISTER

ATTACK ON US CONSULATE GENERAL'S OFFICE IN BOMBAY ON THE 25TH MARCH, 1982.

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): Madam, I had made a *suo-motu* statement in this House on 26th March, 1982, regarding the attack on U.S. Consulate General's Office on 25th March, 1982. Some further reports have been received in the matter from the Government of Maharashtra. According to information furnished by the State Government 4 persons went to the U.S. Consul General's Office at Bombay at about 4.45 P.M. on 25th

March, 1982 and asked for some import-export forms. When told that no such forms were available, one of the persons started attacking the Security Supervisor with plastic containers with lighted wicks. Another person took out similar container and rushed towards main door of Consul General's Residence. The Security Supervisor kicked out the container and closed the door of Consul General's Residence. The Security Supervisor called the police on guard duty. In the meantime, the miscreants escaped from Reception Room of the Consulate and asked their companions to join them. 40 other persons joined them and started breaking window-panes of parked cars and threw plastic containers, containing petrol, inside the cars. 4 cars were burnt and 7 were damaged. They also damaged furniture, flower pots and window-panes of the building. The police guard on duty opened fire to disperse the miscreants. As a result of firing, one person named Shailesh Rajaram Pawar, who is reported to be an active member of 'Hindu Ek'a Andolan', was killed. The miscreants threw leaflets purporting to have been issued by an organisation called Azad Hind Sena. No official of the Consulate was injured. The police have registered a case under IPC and Indian Explosives Substances Act in this connection. 34 persons including the leader of the miscreants have been arrested so far. The case is under investigation.

Preliminary inquiries made by State authorities have revealed that the leader of the group Shri Digamber alias Bandu Shantaram Shingare formed an organisation known as Azad Hind Sena at Bombay last year. During preliminary enquiries he has admitted that he wanted publicity for his organisation. Further detailed inquiries are being made in this regard by the State authorities.

The Government of Maharashtra have assured the U.S. Consul General at Bombay of full protection. They have taken adequate measures in this regard.

The State Governments of Tamil Nadu and West Bengal and Delhi Administration have been requested to strengthen security arrangements around the American Consulates at Madras and Calcutta and the American Embassy at New Delhi.

SHRI JAGDISH PRASAD MATHUR (Uttar Pradesh): Madam, the most important thing is that the Minister is here ...

THE VICE CHAIRMAN [DE. (SHRIMATI) NAJMA HEPTULLA]: Just a minute, Mr. Mathur. Mr. Jha has asked first for a chance to put questions. So, let him ask first and then you can put questions.

श्री शिव चन्द्र झा (बिहार) : उप-सभाध्यक्ष महोदया, मैं जानना चाहता हूँ कि क्या यह बात सही है कि यद्यपि अमेरिकी नीति से हम लोग डिफर करते हैं, इंडियन आशन में उनका बेड़ा आना...

उपसभाध्यक्ष [डा. (श्रीमती) नाजमा हेपतुल्ला] : आप सवाल कर लें तो ज्यादा बेहतर है।

श्री शिव चन्द्र झा : यह सब हम लोगों के तफरकात हैं। लेकिन इस तरह की घटना से हम लोगों को अच्छा नहीं लगता है। कंसुलेट पर कुछ लोग गये इस तरह से यह अच्छी बात नहीं है। लेकिन मैं जानना चाहता हूँ कि जो आदमी मारा गया, भले ही वह मिसगाइडेड हो, या उसका गलत दृष्टिकोण हो, उसके रिलेटिव्स के लिए आपने कोई व्यवस्था की है या नहीं। गोली चलती है, ट्रेन का एक्सीडेंट होता है, तो व्यवस्था होती है, इसमें वह हुई या नहीं। पहला क्लेरीफिकेशन। दूसरा यह है कि जितने दूतावास हैं, उनके लिए कोई आम सुरक्षा के दल तो हैं ही, इन दूतावासों की सुरक्षा के लिए कोई विशेष दल हैं आपके पास, या बनाने की सोच रहे हैं जैसे इंडस्ट्रियल सीक्योरिटी फोर्स है, बांडर सीक्योरिटी फोर्स है या

रेलवे सीक्योरिटी फोर्स है। यह सही है कि राजनैतिक सरगर्मी बढ़ती है तो मानस उत्तेजित हो जाता है, लेकिन गलती से कोई कुछ कर न दे, इसलिए उसके लिए व्यवस्था जरूरी है। तीसरा और आखिरी, अमेरिकी सरकार ने इस के विरुद्ध कुछ लिख कर दिया तो उस का आपने फारमली कब जवाब दिया?

SHRI V. GOPALSAMY (Tamil Nadu): Madam Vice-Chairman, the matter is very serious. That is why we want to put some questions. I condemn the incident. It has particularly brought discredit to our country. Whatever happens in any Consulate General or any Embassy, will be viewed seriously in all the countries. So, I would like to know from the hon. Minister whether he will consider the suggestion that our Intelligence Agencies should be asked to operate a separate cell to cover the security system for the Consulate General's offices and Embassies in India. Security arrangements in Bombay were not at all adequate, were absolutely inadequate. That is why they were not in a position to counter-attack. You have already taken action. You have asked the State Government to provide security arrangements. As far as the intelligence agency is concerned, will the Minister consider my suggestion?

श्री सदाशिव बागईतकर (महाराष्ट्र) : माननीया वाइस-चेयरमैन, मैं मंत्री जी से यह जानना चाहूंगा कि इस इंसीडेंट में जिन लोगों के नाम आये हैं क्या उन के बारे में महाराष्ट्र की सी. आई. डी. के पास पहले से कोई सूचना थी। इस में एक नाम आया है, श्री सिंगारे। श्री सिंगारे पहले शिवसेना के एक्टिविस्ट थे। फिर इन्होंने एक पेरिलल शिव सेना खड़ी की थी। पेरिलल शिव सेना का उस समय कांग्रेस (आई) के लोकल लोगों के साथ बहुत दोस्ताना था, एट

श्री: सदाशिव बागईतकर]

समलेवल । इन्होंने आजाद हिन्द सेना को भी वदनाम करने का बीड़ा उठाया, नाम भी कुछ वैसा ही रखा है । मैं मंत्री जी से यह जानना चाहता हूँ कि क्या महाराष्ट्र की सरकार ने आपको इस के बारे में सूचना सी आई० डी० या इंटेलिजेंस विभाग के माध्यम से पहले से दी थी; इन लोगों के संगठन को देखते हुए, जिस तरह का है। दूसरी बात हिन्दू एकता वाले भी साथ हो गये हैं, यह और कड़ी है। इसके बारे में महाराष्ट्र गवर्नमेंट के पास इंटेलिजेंस डिपार्टमेंट से पहले से सूचना थी या नहीं? इन लोगों ने कहा है कि पब्लिसिटी मिलने के लिए यह इन लोगों ने किया है। अगर इन का यह बयान सच है तो यह और भी जरूरी हो जाता है कि महाराष्ट्र का पुलिस पुलिस विभाग और इंटेलिजेंस सतर्क रहता और इनके बारे में जानकारी करके—प्रीवेंटिव कदम उठाता। महाराष्ट्र सरकार यह क्यों नहीं कर सकती, इसका जवाब आपको देना चाहिये; क्योंकि कांसेलेट पर जो हमला हुआ है उसके लिए जो भी कारण हो, लेकिन वह उसके लिए बहुत ही चीप कारण बता रहे हैं। पुलिस का कहना है कि यह काम पब्लिसिटी की दृष्टि से हुआ है। अगर इसके लिए महाराष्ट्र सरकार ने कोई पूर्व सूचना नहीं दी है, तो यह महाराष्ट्र सरकार की फ्लेयोर है और यह बात वहां की पुलिस की इन्फो-शियेंसी का सबूत है। तो इसके बारे में क्या पूरे तथ्य हैं, इसकी जानकारी मंत्री जी दे दें।

उपसभाध्यक्ष [डा० (श्रीमती) नाजमा हेपतुल्ला] : माथुर साहब, आप जरा ब्रीफ में ही पूछें।

श्री जगदीश प्रसाद माथुर : मैंने उस दिन भी प्रश्न किया था और अभी भी

सरकार कुछ छिपा रही है। वहां उन्होंने पर्चे फेंके थे। उन पर्चों में क्या लिखा था? उनमें जो कुछ लिखा था उस से बहुत कुछ उनके उद्देश्य की जानकारी मिल सकती है। यह कहना कि पब्लिसिटी के लिए यह किया गया हो सकता है, लेकिन यह थोड़ा सत्य है, पूर्ण सत्य नहीं है। मैं समझता हूँ कि सरकार उन पर्चों में जो बातें लिखी थीं, उनको बताए। उनको वह क्यों छिपा रही है।

दूसरे, आपने कहा है कि एक्स-प्लोसिव एकट के अंतर्गत कार्यवाही की है। क्या यह पर्याप्त है? अगर इतना और किसी जगह किया गया होता, चौपाटी पर किया गया होता, तो भी उनके खिलाफ यही कार्यवाही होती। यह तो बहुत गंभीर बात है। उन्होंने केवल पत्थर नहीं मारे, बल्कि, वहां जा कर विदेशी दूतावास पर एक्सप्लोसिव फेंके। दूसरी धारयाँ आप ने उनके खिलाफ क्यों नहीं लगायी? मैं यह जानना चाहता हूँ।

डा० लोकेश चन्द्र (नाम-निर्देशित) : यह बहुत क्वेश्चन पूछते हैं।

उपसभाध्यक्ष [डा० (श्रीमती) नाजमा हेपतुल्ला] क्वेश्चन एक ही है, तरीका दूसरा है।

SHRI NIHAR RANJAN LASKAR: Madam, very rightly, Mr. Bagaitkar was telling us that these people have declared that their idea was to have greater publicity. So, we should not do anything to give greater publicity to these sort of people. We have information about this man, Shingre. He is a known bad character known for criminal activities, extortion and criminal violence. He is involved in 15 criminal cases. He has been convicted in 5 cases. Some of these cases are still under trial. He was externed for some time from Bom-

say. This is the group of people who want some sort of publicity. We should not show any sympathy to this organisation. Shri Jha was saying...

**SHRI SADASHIV BAGAITKAR:** It is no use corroborating whatever information I have. My question is as to whether the Maharashtra Government had any previous information regarding his activities. Mr. Shingre is not an unknown person in Bombay. He is a known person. What was the report of the Maharashtra Government and why no preventive action was taken against him? I also mentioned that he had certain high level links with Congress (I) activities.

**SHRI NIHAR RANJAN LASKAR:** I have detailed information about the nature of this man and I have given it to the House. About his political affiliations, I have some information. Shri Shingre is a bad character and an opportunist. He took part in political agitation to achieve his own ends. From 1977 to 1979, he was a staunch supporter of Janata Party. During the last Lok Sabha election in January, 1980, he formed an anti-Indira front and pledged support to Chaudhury Charan Singh against Congress (I). This is the nature of this man. Therefore, he should not be given any publicity. (Interruptions) Please don't disturb me. I have given the answer.

**SHRI SADASHIV BAGAITKAR:** He has made no mention as to why the Maharashtra Government failed to apprehend him. What was the C. I. D. or the C. B. I. doing?

**SHRI NIHAR RANJAN LASKAR:** Mr. Jha has put a question whether any financial assistance is given to this sort of people who died in police firing. As a matter of rule, no relief is given to cases where the persons are killed in mob violence. This is the position. And another Hon'ble Member was asking about the

special courts. There is nothing like that. It is the responsibility of the State Government and they are looking into it. Such incidents never happened earlier. Sometimes if such incidents happen, the police will take care of the situation.

**SHRI JAGDISH PRASAD MATHUR:** What is contained in that pamphlet? Am I to understand...

**SHRI NIHAR RANJAN LASKAR:** Why do you again go into it. I am appealing to you. Don't give more publicity to this sort of people. We have got the material with us.

**SHRI JAGDISH PRASAD MATHUR:** Am I to understand that this pamphlet contained something serious and you are not disclosing it?

**SHRI NIHAR RANJAN LASKAR:** I have given the clarification.

उपसमापक [डा० (श्रीमती)  
नाजमा हेपतुल्ला] : माथुर साहब, उन्होंने क्लैरिफिकेशन दे दिया है। इतना बड़ा कागज है। जो सवाल आपने किये हैं, उनका जवाब उन्होंने दे दिया है।

Now, we go back to the Motion and the Statutory Resolution—Shri Handique.

(I) MOTION SEEKING REVOCATION OF THE PROCLAMATION ISSUED BY THE PRESIDENT ON THE 19TH MARCH, 1982 IN RELATION TO THE STATE OF ASSAM—CONTD.

(II) STATUTORY RESOLUTION SEEKING APPROVAL OF THE PROCLAMATION ISSUED BY THE PRESIDENT ON THE 19TH MARCH, 1982 IN RELATION TO THE STATE OF ASSAM—CONTD.

**SHRI BIJOY KRISHNA HANDIQUE:** Madam, I am afraid, I have lost the track.